

DIVISION BENCH
COURT - II

S-1

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/710(KB)2017
IA(I.B.C)/767(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

IN THE MATTER OF	JAI PRAKASH OVERSEAS FINANCE LTD VS TECHNO FAB MANUFACTURING LTD
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Ms. Ankita Baid, Adv.

] For the Liquidator

ORDER

1. Learned Counsel for the Liquidator present.
2. **IA(I.B.C)/767(KB)2024:**
 - a. This is an application for placing on record the Progress Report which is placed at page 15 onwards and this application is supported by an affidavit at page 1 onwards.
 - b. The Progress Report is taken on record and accordingly this **IA(I.B.C)/767(KB)2024 is allowed and disposed of.**
3. List this matter on **29.04.2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**